

Notifications and Orders

(42) Modifications of directions regarding construction of building - In partial modification of Chief Administrator's office, Union Territory, Chandigarh's order dated 5th December, 2000, issued, - vide Endorsement No. 1 I/2/64/UTFI(4) 2000/11991-92, dated 18th December, 2000, the Chief Administrator, Union Territory, Chandigarh, hereby directs that the existing directions given at Sr. No. I under title "Commercial Buildings" regarding construction of buildings in the Union Territory, Chandigarh, in the aforesaid orders and reproduced below : -

"In the case of internal planning in SCOs/SCFs, such as number and size of columns and beams and locations and designs of stairs, it shall be left at the direction of the owner of the building, subject to the provisions of Building Bye-laws; whereas other controls shall not be altered".

may be read as under : -

"In the case of internal planning in SCOs, such as number and size of columns and beams and locations and designs of stairs, it shall be left at the discretion of the owner of the. building, subject to the provisions of Building Bye-laws; whereas other controls shall not be altered",

[.See *Chandigarh Admn. Gaz. (Exira) dated 4-9-2001 published on 7- 9- 2001 at page 1524*]